

creditors in terms of Regulation 13 (2) (d) read with regulation 14(2) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process For Corporate Persons) Regulations, 2016 along with report for re-constitution of CoC under regulation 17(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process For Corporate Persons) Regulations, 2016 on 18.12.2020, 28.02.2021, 18.05.2021 and 20.07.2021 bringing on record the claims received and admitted and re-constitution of CoC before this Hon'ble Tribunal.

14. It is further informed that, due to large number of stakeholders involved in the instant matter and voluminous data being received on regular basis, that till 20.11.2021, the RP has received total 7,86,647 claims through emails from the Financial Creditors in a Class. Out of 7,86,647 claims, the Resolution Professional have admitted 6,16,415 claims of Financial Creditors in a Class and the brief status of the remaining 1,70,232 is produced hereunder:

Sl. No.	Particulars	No. of Claims
1.	Duplicate Claims	1,00,147
2.	Rejected (belongs to other than Corporate Debtor)	25,026
3.	Under Process for further verification	45,053
	<b>Total</b>	<b>1,70,232</b>

15. The summarized detail of status of claims is produced hereunder:

Total Entries/ Folders Downloaded	Rejected	Duplicate	Pending for Further Verification	Final Uploaded on Website	Claimed Amount	Admitted Amount	Principal Amount	Interest Portion
5	-	-	-	5	22,75,701	20,25,000	20,25,000	-
12,833	-	-	2,438	10,395	1,26,80,72,958	74,44,90,232	44,66,94,139	29,77,96,093
12,832	743	141	56	11,892	1,25,22,95,674	59,93,85,917	38,53,98,823	21,39,87,094
15,363	65	930	2,978	11,390	1,24,12,95,350	53,54,51,145	30,64,45,262	22,90,05,882
25,856	941	3,006	1,475	20,434	2,14,85,46,755	96,26,84,944	62,19,73,577	34,07,11,368
38,395	802	4,939	718	15,766	1,58,31,58,000	67,22,91,802	47,16,50,671	20,06,41,131
	-	1,090	236	14,844	1,61,03,32,242	72,76,98,846	43,32,94,992	29,44,03,855
53,213	825	3,304	1,376	10,005	1,11,65,47,778	50,72,20,699	30,67,32,377	20,04,88,322
	-	1,017	338	11,212	1,12,68,31,908	49,14,70,864	28,62,70,208	20,52,00,656
	-	1,015	236	11,321	1,15,63,80,880	46,54,18,624	28,20,47,002	18,33,71,622
	327	742	2,753	8,742	96,94,00,723	35,18,54,380	27,29,01,777	7,89,52,603
67,107	421	3,162	744	11,163	1,21,01,57,821	45,85,36,082	29,68,82,686	16,16,53,396



Total Entries/ Folders Downloaded	Rejected	Duplicate	Pending for Further Verification	Final Uploaded on Website	Claimed Amount	Admitted Amount	Principal Amount	Interest Portion	
	538	1,091	680	10,591	1,14,82,57,815	48,00,98,156	31,15,90,103	16,85,08,053	
	354	1,126	414	11,006	1,12,04,05,473	45,40,44,560	29,07,50,867	16,32,93,693	
	386	780	338	11,396	1,16,31,56,228	48,44,61,733	31,61,60,738	16,83,00,994	
	718	767	1,698	9,734	99,94,18,149	42,56,14,452	28,10,79,577	14,45,34,876	
	-	4,546	231	11,978	1,23,23,94,586	47,94,58,493	31,96,03,016	15,98,55,476	
	2	1,945	415	17,637	1,88,36,20,569	73,40,06,355	46,91,02,915	26,49,03,440	
	-	1,286	340	11,874	1,27,06,61,060	47,13,39,128	32,19,98,168	14,93,40,959	
	1,030	828	3,116	8,525	91,50,75,468	37,69,06,271	23,93,76,761	13,75,29,510	
	1,865	1,113	246	9,775	1,15,20,56,208	48,40,81,716	30,57,72,299	17,83,09,417	
	491	5,424	903	12,218	1,29,20,50,207	53,75,63,498	34,71,79,087	19,03,84,411	
	551	860	754	12,835	1,32,84,67,160	53,40,82,238	35,32,66,588	18,08,15,650	
	546	961	798	12,695	1,32,96,77,780	55,86,08,204	36,63,33,015	19,22,75,189	
	569	1,450	1,891	10,517	1,08,06,94,513	47,75,57,695	31,09,79,316	16,65,78,379	
	578	1,033	1,245	12,143	1,27,36,63,830	48,35,75,921	31,01,96,195	17,33,79,726	
	549	1,296	863	12,291	1,35,52,87,532	55,88,01,071	35,39,17,174	20,48,83,897	
	565	6,178	775	12,130	1,29,02,81,060	52,31,84,530	34,38,48,604	17,93,35,926	
	468	1,200	843	12,489	1,24,35,79,537	49,21,29,838	31,89,28,660	17,32,01,178	
	578	1,254	719	12,449	1,34,95,15,598	51,37,68,361	33,04,11,686	18,33,56,674	
	529	1,212	759	12,500	1,35,59,37,859	55,18,98,367	36,70,89,394	18,48,08,973	
	575	2,063	852	11,509	1,19,81,85,376	49,59,79,136	31,86,46,536	17,73,32,600	
	571	2,604	822	13,481	1,48,18,10,981	60,20,34,853	39,69,86,113	20,50,48,740	
	434	4,613	917	12,604	1,39,84,08,798	60,65,72,585	39,53,31,027	21,12,41,559	
	539	2,206	865	11,390	1,18,40,42,078	50,03,84,547	32,35,09,928	17,68,74,619	
	605	1,886	824	11,685	1,14,26,25,950	47,66,96,680	31,41,39,192	16,25,57,488	
	499	2,310	827	11,364	1,23,35,17,404	46,06,13,137	29,45,94,943	16,60,18,194	
	561	2,383	940	15,048	1,64,56,44,219	66,09,17,530	43,77,13,218	22,32,04,312	
	438	3,675	689	12,089	1,29,46,17,129	55,66,22,355	36,44,74,125	19,21,48,230	
	536	2,343	646	11,475	1,24,99,26,589	49,72,88,673	32,04,44,746	17,68,43,927	
	523	2,223	1,052	12,793	1,27,04,69,812	53,27,60,941	35,11,13,475	18,16,47,466	
	22,776	693	4,255	1,117	16,711	1,73,47,31,865	79,04,86,171	52,40,96,420	
	23,714	1,018	4,690	943	17,063	1,82,36,17,362	79,16,03,143	51,65,07,422	
	14,303	489	2,984	496	10,334	1,11,18,15,924	54,24,54,906	38,21,27,490	
	11,906	223	2,617	803	8,263	87,33,77,604	42,89,31,994	30,34,07,455	
	13,000	494	789	495	11,222	1,13,30,13,192	58,88,65,275	36,94,61,380	
	16,620	547	946	749	14,378	1,46,00,33,064	81,76,47,215	61,79,45,988	
	14,999	583	908	527	12,981	1,46,32,88,277	69,93,18,684	48,43,26,085	
	14,999	543	1,003	371	13,082	1,29,34,06,518	65,76,90,548	46,25,42,119	
	14,999	509	591	498	13,401	1,25,53,04,586	69,38,87,757	49,70,82,667	
	15,407	205	1,362	250	13,590	1,51,75,21,827	75,19,39,099	50,98,85,130	
	<b>7,86,647</b>	<b>25,026</b>	<b>1,00,147</b>	<b>45,059</b>	<b>6,16,415</b>	<b>65,23,48,54,979</b>	<b>28,29,24,04,351</b>	<b>18,55,42,36,137</b>	<b>9,73,81,68,214</b>

16. Further, during the verification of claims received/admitted by the Resolution Professional as stated above, following facts are forming part of the verification process and placed on record:

a. That no access to the books of account and relevant financial data and

